

Annexure – 8

Name of the corporate debtor: Lahari Infra Projects (India) Private Limited;

Date of commencement of CIRP 03.12.2021;

List of creditors as on: 09.09.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Deekay Electricals	15.12.2021	INR 7,30,106	Nil	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	INR 7,30,106	Immediately on commencement of CIRP on 03.12.2021, the Hon'ble High Court for the State of Telangana vide its Order dated 14.12.2021 granted an interim stay on CIRP. Before the interim stay was vacated, the Hon'ble NCLT, Hyderabad Bench, vide its Order dated 09.09.2022, revoked CIRP (by virtue of settlement arrived at between the parties). Hence, the claims could neither be verified nor taken on record.
2.	RNP Scaffolding & Framework Private Limited	22.12.2021	INR 52,15,353	Nil	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	INR 52,15,353	Same as above
3.	Elixir Met Form Private Limited	20.05.2022	INR 12,31,714	Nil	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	INR 12,31,714	Same as above